

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 28
TO BE ANSWERED ON 20.07.2026**

E-SHRAM PORTAL

**†28. SMT. DELKAR KALABEN MOHANBHAI:
SHRI NILESH DNYANDEV LANKE:
SHRI GYANESHWAR PATIL:
DR. SHIVAJI BANDAPPA KALGE:
SHRI BHUMARE SANDIPANRAO ASARAM:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of unorganized workers registered on the e-Shram portal in the Union Territory of Dadra and Nagar Haveli, Maharashtra and Madhya Pradesh since its nationwide expansion;**
- (b) whether the workers belonging to the Dadra and Nagar Haveli, Ahilyanagar (Ahmednagar), Khandwa, Latur and Chhatrapati Sambhajanagar Parliamentary Constituency have received benefits, such as accident insurance and social security coverage through the said platform;**
- (c) if so, the details thereof;**
- (d) whether any assessment has been conducted by the Government regarding gaps in awareness or enrolment among workers in the informal sector;**
- (e) whether the Government has taken any steps to strengthen labour welfare delivery systems in urban areas of the country and to ensure effective coverage for vulnerable workers; and**
- (f) if so, the details thereof, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 14th July 2026, over 31.78 crore unorganised workers have already been registered on eShram portal.

Details of unorganised workers registered on eShram portal in the Union Territory of Dadra and Nagar Haveli, Maharashtra and Madhya Pradesh since its nationwide expansion is at annexure I.

Details of unorganised workers belonging to the Dadra and Nagar Haveli, Ahilyanagar (Ahmednagar), Khandwa, Latur and Chhatrapati Sambhajnagar Parliamentary Constituency registered on eShram portal enrolled under various social welfare schemes is at annexure II.

To evaluate the effectiveness of eShram, a third party evaluation/impact assessment has been conducted by the Quality Council of India (QCI).

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- “One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Contd..3/-

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers including the youth and women, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No. 28 for 15.07.2026 regarding “e-Shram Portal” raised by Smt. Delkar Kalaben Mohanbhai, Shri Nilesh Dnyandev Lanke, Shri Gyaneshwar Patil, Dr. Shivaji Bandappa Kalge, Shri Bhumare Sandipanrao Asaram.

Details of unorganised workers registered on eShram portal in the Union Territory of Dadra and Nagar Haveli, Maharashtra and Madhya Pradesh since its nationwide expansion till dated 14.07.2026.

S. No.	State / UT	Total Registration
1	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	76,372
2	MAHARASHTRA	1,86,61,199
3	MADHYA PRADESH	1,95,17,182

Annexure II

Annexure referred to in reply to Part (a) & (f) of the Lok Sabha Unstarred Question No. 28 for 15.07.2026 regarding “e-Shram Portal” raised by Smt. Delkar Kalaben Mohanbhai, Shri Nilesh Dnyandeve Lanke, Shri Gyaneshwar Patil, Dr. Shivaji Bandappa Kalge, Shri Bhumare Sandipanrao Asaram.

Details of unorganised workers belonging to the Dadra and Nagar Haveli, Ahilyanagar (Ahmednagar), Khandwa, Latur and Chhatrapati Sambhajinagar Parliamentary Constituency registered on eShram portal enrolled under various social welfare schemes as on 14.07.2026.

Schemes	Dadra And Nagar Haveli	Latur	Ahilyanagar	Chhatrapati Sambhajinagar	Khandwa (East Nimar)
One Nation One Ration Card (ONORC)	41,739	2,93,758	4,09,704	5,28,658	2,60,186
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	397	4,149	6,762	17,541	6,858
Viksit Bharat- Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G)	1,146	62,358	49,562	1,25,669	1,10,068
Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	901	2,742	5,501	5,040	3,228
Indira Gandhi National Disability Pension Scheme (IGNDPS)	1	65	18	135	44
Indira Gandhi National Widow Pension Scheme (IGNWPS)	3	554	542	247	80
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	86	1,695	449	987	2,359
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	3	17	125	6	13
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	4,930	38,683	38,370	59,945	25,943
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	11,600	1,19,156	1,32,826	1,92,631	1,27,125
Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	39,283	2,22,970	3,41,725	3,40,341	2,10,760
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	3,239	49,259	79,057	88,167	42,142
Pradhan Mantri Matru Vandana Yojana (PMMVY)	87	2,871	6,391	11,935	5,025
